

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2532
TO BE ANSWERED ON 01.12.2016**

HONORARIUM TO DEGREE HOLDERS UNDER MGNREGS

2532. SHRI BHAIRON PRASAD MISHRA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has received any requests to increase the honorarium of diploma and degree holders working in the villages under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof and the action taken in this regard so far; and
- (c) whether the Union Government is aware that these diploma and degree holders are on strike in Uttar Pradesh and if so, the details thereof and the action proposed to be taken in the matter?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

(a) to (c): State Government under section 18 of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) 2005 is responsible for implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) which provides that the State Government shall make available to the District Programme Coordinator and the Programme Officers, necessary staff and technical support as may be necessary for the effective implementation of the Scheme. The remuneration and other service conditions of the staff under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), who are engaged by the State Government are determined by the State Government. However, to enable the States/UTs for augmenting human resources and developing capacity for critical activities Central Government provides upto 6% of the total expenditure on Scheme in a Financial Year as administrative expenses under section 22 (1)(c) of the Act. State Governments are advised to supplement this, if required, for effective implementation of the provisions of MGNREGA. Representations on the matter are received from time to time. Such representations are sent to the concerned State Governments.
